

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated, the 2<sup>nd</sup> September, 2021

No.HCM/1/96/BENCH/94434 It is hereby informed to all the learned members of the Bar and litigants that Hon'ble Mr. Justice M.V. Muralidaran will not be available for holding court from 3<sup>rd</sup> to 14<sup>th</sup> September, 2021.

During this period, the cases already fixed for listing before the said bench will be rescheduled as follows:

Dates	Rescheduled to
03.09.2021	20.09.2021
06.09.2021	21.09.2021
07.09.2021	22.09.2021
08.09.2021	23.09.2021
09.09.2021	24.09.2021
10.09.2021	27.09.2021
13.09.2021	28.09.2021
14.09.2021	29.09.2021

Interim order, if any, subsisting and in force in these cases shall stand extended till the next notified date

By Orders etc.,

Sd/-

( YUMKHAM ROTHER )  
REGISTRAR (JUDL.)

the Imphal, 2<sup>nd</sup> September, 2021

No.HCM/1/96/BENCH/ 94434 - 57  
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
13. The P.S. to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

*For kind information and circulation to  
the learned members*

  
2.09.2021  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR